

DIVISION BENCH

O-126

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1977(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th March, 2021, 10:30 A.M

Name of the Company	HIMALAYA PAPER COMPANY Vs. BRIJLAXMI PAPER PRODUCTS PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Shaunak Mitra

2. Tanuj Katarang

Sl

} Advc. for
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17/3/21.

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Counsel / Authorised Representative appeared through video conference:

1. Mr. Shaunak Mitra, Advocate] For the Operational Creditor
2. Mr. Tanuj Kakrania, Advocate
1. Mr. Karan Khanna, Advocate] For the Corporate Debtor

ORDER

1. Ld. Counsel on both sides present.
2. List this matter on 08/04/2021.



**(Harish Chander Suri)
Member (Technical)**



**(Rajasekhar V.K.)
Member(Judicial)**

PJ